

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

19


Court No. : 2


Date :14/12/2017
Day :Thursday
Time : 02:30P.M

CORAM:

Hon'ble Dr.Devender Singh, Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
					<u>REGULAR MATTERS</u>
1	E/428/2011	AMAN ALLOYS PVT. LTD.	C.C.E. CHANDIGARH-I	Naveen Bindal/DR	
2	ST/60752/2017	Ms Dlf Cyber City Developers Ltd	C.C.E. Delhi-iv	V. LAKSHMI KUMARAN/DR	
3	ST/60760/2017	Ms McCormick Support Services Pvt Ltd	C.C.E. Gurgaon Ii	Abhishek Jaju,Advocate/DR	


Prepared By


Checked By


Assistant Registrar/Sr.PS
CESTAT Chandigarh